

ill-treatment of patients by doctors in hospitals (CA)

certain allegations that sub-standard drugs and medicines are given to the patients and the very doctors who give these medicines, say so. May I request the Hon. Member, if she has come across any such drug, which is said to be sub-standard by any doctor, I think that would be the best case for me to go into detail and take necessary action against the persons responsible for this

14.03 hrs.

MATTERS UNDER RULE 377

- (i) Need for discussion on the policy of sugar pricing.

Sir, Dr. R.M.L. Hospital is known for treatment of the Members of Parliament and other VIPs and an instance of escaping notice of the VIPs, any lapse or mistake or supply of sub-standard drugs is difficult to find. That we must appreciate. Doctors and the employees who are working in the Dr. R.M.L. Hospital by and large are giving satisfactory service to the VIPs.

Sir, the Members, including our elder leader from the Opposition, Shri Mani Ram Bagri, really have shown concern about the paucity in the number of doctors and specialists in the hospital. This question needs to be gone into, but I would like to assure the Hon. Members that we shall take necessary action to provide satisfactory service to the Members. If there is any paucity in the number of doctors and specialists we will take care of it. But I may tell the Hon. Members that only increase in the number of doctors and specialists will not solve the problem. There should be some room, space or the necessary infrastructure to keep the equipment. Without all these things, mere increase in the number of specialists and doctors will not serve the purpose.

Sir, the Hon. Member has brought to the notice the fact that Catskan and other equipment which have been purchased at a very high cost have been lying unutilised or unused. I assure the Hon. Members that I will look into these matters and see that the equipment which have been purchased at a high cost do not lie unutilised or unused.

SHRI KRISHAN PRATAP SINGH (Maharajganj) : The Sugar industry owes to the sugar cane growers even now over 200 crores of rupees alone as price of their material leaving apart any interest for delayed payment etc. About sixty percent of the factories in the industry are unable to take up rehabilitation, modernisation or expansion. The industry is lamenting for the losses which they claim to have been accumulated to Rs 1,000 crores by now and the consumers are grudging the high price of sugar which is available to them at not less than Rs. 5.25 a kilogram in the fair price shops. There is certainly some mal-adjustment in the situation, unplanned working and wrong handling of the affairs.

It looks that the sugar policy is tilted particularly in matters of pricing etc. towards the bigger industries and the bigger units. The zonal prices of sugar based on averaging is doing harm to a larger number of sugar mills for the good of a few. Under this policy whereas the Government is managing sick or growing sick units by sinking crores of rupees, a few ones are taking undue advantage of the existence of such sick units. Through this special mention I request for a debate of this important issue of sugar pricing which is gradually rendering about 80 percent of the industry sick and twenty per cent flourishing.

- (ii) Need to provide departmental transport to the postal department in Mirzapur district of Uttar Pradesh to enable prompt delivery of mail.

श्री राम प्यारे पणिका (रावर्ट, सगंज) :
उत्तर प्रदेश के मीरजापुर जनपद में विशेषकर उसके औद्योगिक एवं आदिवासी क्षेत्रों में डाक एवं तार की व्यवस्था अत्यन्त असंतोषप्रद होने

के कारण गहरी चिन्ता का प्रश्न हो गया है। औद्योगिक क्षेत्रों में और दूरदराज के इलाकों में काफी दिनों के बाद ही चिट्ठियां तथा मनीआर्डर और तार आदि मिल पाते हैं। परिणामस्वरूप औद्योगिक आघार संरचना, संचार व्यवस्था ठीक न होने के कारण नहीं बन पा रहा है। यहां पर देश के कोने-कोने से अधिकारी एवं श्रमिक आकर कार्यरत हैं परन्तु उनकी चिट्ठियां हफ्तों बाद ही मिलती हैं। इसका मुख्य कारण हैडक्वार्टर मीरजापुर से सुदूरता है और दूसरा कारण डाक के लिए कोई बलग परिवहन की व्यवस्था न होना है। डाक लाने व ले जाने की जो व्यवस्था है वह उत्तर प्रदेश के परिवहन विभाग को सौंपा गया है जो समय से डाक नहीं पहुंचाता और जो इन्टीरियर भागों में डाक ले जाने व ले आने की व्यवस्था है वह भी मैन्युअल ही है।

अतः उपर्युक्त समस्या पर संचार मंत्री का ध्यान आकर्षित करता हूं कि इस जिले की विशेष परिस्थिति को देखते हुए विभागीय परिवहन की व्यवस्था का आदेश दें जिससे औद्योगिक क्षेत्रों में डाक समय से पहुंच सके।

- (iii) **Need for central assistance to West Bengal Government for early completion of Teesta barrage irrigation project.**

SHRI SUBODH SEN (Jalpaiguri) : The northern part of West Bengal is a backward area and has nothing which can be claimed to have been developed after Independence. Exclusively agricultural, having no irrigation facilities, it is languishing in frustration. The Teesta barrage project was conceived to provide irrigation facilities for five North Bengal districts. Financial constraints of West Bengal Government constitute the greatest handicap for the quick completion of even the 1st sub-stage of stage-I of the project. Besides, the dry season flow of the water has become the subject of debate before the Indo-Bangladesh Joint Rivers Commission. Under the circumstances, delay

in completion will lead to complications. In the light of all these developments, the Union Government should make an assistance of at least Rs. 35 crores to the Government of West Bengal for the year 1984-85 and also make available cement, steel and other components including Railway wagon facilities for speeding up the work of the project, so that it can start irrigating a part of the culturable command area in the year 1984-85 itself.

- (iv) **Need to announce Government's policy regarding the status of Urdu.**

SHRI CHITTA BASU (Barasat) : Urdu is one of the rich, splendid and magnificent Indian languages. The promotion of Urdu, therefore, should enjoy a high priority in the Government sponsored programmes in the field of culture and education.

A Committee, headed by Shri I. K. Gujaral, was set up way back in 1973. The Committee submitted a comprehensive report defining the role of Urdu at all levels of education, in the media, and various levels of State Administrations in 1974. The Union Cabinet considered the report in 1975, but the Government did not act on its recommendations, nor did it choose to release it to the public. It was, however, placed on the Table of Lok Sabha in 1978 by the then Janata Government and that too, without any action taken report. Even now, the report is gathering dust in the Government shelves. A controversy is now raging on the status of Urdu, despite the electoral promise made by the present ruling party to accord proper status to Urdu on the eve of the 1980 poll.

It is high time that the Government announces its decision on the report.

I would, in the fitness of things, urge upon the Government to announce its policy regarding the status of Urdu without further delay and take effective steps to implement it.

- (v) **Need to protect innocent tribal people**

SHRI LAXMAN KARMA (Bastar) : Sir, newspapers from time to time have